

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1001
ANSWERED ON 08/02/2024

SETTING UP OF SOLAR POWER PLANTS

1001. SHRI KURUVA GORANTLA MADHAV
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DR. BEESETTI VENKATA SATYAVATHI

Will the Minister of New and Renewable Energy be pleased to state:

- (a) the details of the steps taken/being taken by the Government to set up more number of solar power plants in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of installed capacity of grid connected solar power projects in the State of Andhra Pradesh, district-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (c) The details of the steps taken/being taken by the Government to set up more number of solar power plants in the country are given at **Annexure-I**.

(d) The district-wise installed capacity of grid connected solar power projects in the State of Andhra Pradesh is given at **Annexure-II**.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHA

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Details of measures taken to promote Solar Power Plants in the Country

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- Notification of prescribed trajectory for RE power bids to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28. Under the trajectory, 50 GW/annum of RE bids to be issued.
- Launch of a National Portal where residential consumers from any part of the country can apply for the installation of rooftop solar and get subsidies directly into their bank account under the Programme
- Development of online portals at the DISCOM level and aggregation of demand relating to RTS projects.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- Quality standards for deployment of solar photovoltaic systems/devices notified.
- Information and public awareness activities through various mediums.

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF LOK SABHA
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**Details of installed capacity of grid connected solar power projects in the
State of Andhra Pradesh**

S. no.	Name of the District	Installed capacity (in MW)
1	Srikakulam	34.06
2	Vizianagaram	27.15
3	Visakhapatnam	50.42
4	East Godavari	11.15
5	West Godavari	16.47
6	Krishna	12.80
7	Guntur	16.00
8	Prakasam	27.10
9	Nellore	54.30
10	Chittoor	224.78
11	Kadapa	788.28
12	Kurnool	1204.00
13	Ananthapuram	1830.77
	Total	4297.28